GOVERNMENT OF INDIA MINISTRY OF HOUSING AND URBAN AFFAIRS RAJYA SABHA UNSTARRED QUESTION NO. 87 ANSWERED ON 21/07/2025

PROGRESS OF PM AWAS YOJANA – URBAN (PMAY-U)

87. SHRI SUBHASISH KHUNTIA:

Will the Minister of Housing and Urban Affairs be pleased to state:

- (a) the number of houses sanctioned and completed under PMAY-U till June, 2025;
- (b) the details of State-wise list of incomplete houses and reasons for delays in the completion of construction of such houses;
- (c) whether the deadline for achieving "Housing for All" has been extended?

ANSWER

THE MINISTER OF STATE IN THE MINISTRY OF HOUSING AND URBAN AFFAIRS (SHRI TOKHAN SAHU)

(a) to (c) Land' and 'Colonization' are State subjects. Therefore, schemes related to housing for their citizens are implemented by States/Union Territories (UTs). However, the Ministry of Housing and Urban Affairs (MoHUA) supplements the efforts of States/UTs by providing Central assistance under Pradhan Mantri Awas Yojana- Urban (PMAY-U) since 25.06.2015 to provide pucca houses with basic civic amenities to eligible urban households across the country. The scheme period of PMAY-U has been extended upto 31.12.2025 to complete the houses sanctioned without changing the funding pattern and implementation methodology.

Furthermore, based on the learning from the experiences of 9 years implementation of PMAY-U, MoHUA has revamped the scheme and launched PMAY-U 2.0 'Housing for All' Mission with effect from 01.09.2024 for 1 crore additional eligible beneficiaries.

Based on the project proposals submitted by the State/UT Governments under PMAY-U & PMAY-U 2.0, a total of 119.26 lakh houses have been sanctioned by the Ministry, of which 112.73 lakh have been grounded for construction and 93.51 lakh have been completed/delivered to the beneficiaries till June, 2025.

The timeline for completion of projects varies from State to State and generally it takes 12-36 months in different verticals of the scheme and as per Detailed Project Reports (DPRs) of respective projects. The completion timeline for houses depends on various factors like availability of encumbrance free land, statutory compliances for start of construction, arrangements of funds by beneficiaries etc. States/UTs have been advised to expedite the construction of sanctioned houses so that all houses are completed within the stipulated timeline. State/UT –wise details of houses sanctioned, grounded for construction and completed/delivered to the beneficiaries under PMAY-U & PMAY-U 2.0 till June, 2025 is at Annexure.

State-wise details of houses sanctioned, grounded and completed/delivered to the beneficiaries under PMAY-U & PMAY-U 2.0 till June, 2025

Sr. No.		State/ UT	Houses Sanctioned (Nos)	Houses Grounded (Nos)	Houses Completed/ Delivered (Nos)
1	States	Andhra Pradesh	19,47,297	18,26,663	10,76,977
2		Bihar	4,45,212	2,91,422	1,89,779
3		Chhattisgarh	2,99,922	2,85,165	2,56,675
4		Goa	3,146	3,146	3,145
5		Gujarat	9,93,877	9,72,053	9,40,862
6		Haryana	1,30,290	90,628	70,506
7		Himachal Pradesh	12,640	12,640	11,365
8		Jharkhand	2,43,421	2,10,631	1,59,653
9		Karnataka	5,84,086	5,08,522	3,93,910
10		Kerala	1,61,957	1,55,131	1,34,121
11		Madhya Pradesh	9,66,133	9,45,409	8,64,703
12		Maharashtra	12,49,047	11,48,699	9,93,149
13		Odisha	2,15,339	1,85,917	1,64,873
14		Punjab	1,33,270	1,18,462	97,894
15		Rajasthan	3,33,815	2,93,854	2,34,311
16		Tamil Nadu	6,70,425	6,69,497	6,06,616
17		Telangana	3,61,755	2,35,023	2,23,627
18		Uttar Pradesh	19,75,035	17,59,730	17,01,905
19		Uttarakhand	63,605	62,788	42,517
20		West Bengal	6,15,105	6,05,862	4,65,544
Sub-	Sub- total (States) :-		1,14,05,377	1,03,81,242	86,32,132
21		Arunachal Pradesh	13,379	8,068	8,068
22	North East States	Assam	1,84,991	1,69,098	1,29,656
23		Manipur	52,519	49,562	18,332
24		Meghalaya	4,758	4,081	1,984
25		Mizoram	39,150	39,101	26,385
26		Nagaland	31,067	31,060	28,968
27		Sikkim	299	299	219
28		Tripura	90,989	88,397	77,971
Sub- total (N.E. States) :-		(N.E. States) :-	4,17,152	3,89,666	2,91,583
29	Union Territories	A&N Island	376	376	80
30		Chandigarh	1,256	1,256	1,256
31		DNH & DD	9,947	9,947	9,450
32		Delhi	29,976	29,976	29,976
33		J&K	43,856	42,159	31,962
34		Ladakh	1,283	991	882
35		Lakshadweep		-	-
36		Puducherry	16,442	15,931	11,355
Sub- total (UT) :-			1,03,136	1,00,636	84,961
Grand Total			119.26 Lakh	112.73 Lakh*	93.51 Lakh*

^{*} Includes completed (3.41 lakh)/ grounded (4.01 lakh) houses of JnNURM during mission period.